GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 673 ANSWERED ON 06/02/2024

INELIGIBLE WORKERS UNDER MGNREGS

673. SHRI MANICKAM TAGORE B.:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the fifth extension of the deadline to make the Aadhaar based payment system mandatory giving the State Governments time to reconcile database ended and if so, the details thereof;
- (b) whether since the first push in this direction, the rate at which Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) job cards are deleted has significantly risen and if so, the details thereof;
- (c) whether 34.8 percent of registered workers and 12.7 percent of active workers have become ineligible for the new payment system under MGNREGS and if so, the details thereof; and
- (d) whether over 7.6 crore job cards under MGNREGS have been deleted since April, 2022 and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

- (a): Under Mahatma Gandhi NREGA, beneficiaries are getting wage payment for unskilled manual work, directly into the Bank/Post office account as provided by the beneficiary. The wage payment is routed through Aadhaar Based Payment Bridge System (APBS). This system has been made mandatory since 1st January, 2024.
- (b)&(c): Updation/deletion of Job Cards is a regular exercise conducted by the States/UTs under the Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS). The Job cards are not deleted due to reason of non-linking of Aadhaar with bank accounts.

In the current financial year 2023-24 (as on 01.02.2024), a total number of 85.64 lakh job cards have been deleted for the following reasons: (i) fake job card (incorrect job card), (ii) duplicate job card, (iii) not willing to work, (iv) family shifted from Gram Panchayat permanently and (v) single person in job card and that person is expired.

(d): As per NREGASoft, total job card deleted under Mahatma Gandhi NREGS since April 2022 till date i.e 01.02.2024 is 311.19 lakh.
